

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 189 (RE-2008) 2004-09
NEW DELHI DATED the 21st July, 2009

In exercise of power conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Appendix 4-C (List of agencies authorized to issue Certificate of Origin-Non-Preferential), of HBP (Vol.I).

2. The name of the following agency at S. No. 4 under the State of Gujarat in Appendix 4 C of HBP (Vol-I) is hereby changed:-

Sl. No.	Sr. No. in the Appendix 4 C	Name of the State	Old name and address of the Agency	New name and address of the Agency
1	4	Gujarat	Nawanagar Chamber of Commerce & Industry, Shree Digvijaysinhji Chamber Building, Grain Market, Jamnagar-361001. Tel: 0288-550250, 679666 Fax: 0288-554823	Jamnagar Chamber of Commerce & Industry Shri Digvijaysinhji Chamber Building, Grain Market, Jamnagar-361001. Tel: 0288-2550250, 2550257 Fax: 0288-2554823 E-mail : nccijmr@bsnl.in , jccichamber@rediffmail.com , www.nccijamnagar.org

This issues in Public Interest.

Sd/-
(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT OF INDIA

(Issued from F.No. 01/93/180/075/AM08/PC-II (B))

